Suppl-	1 List
Sr. No.	2

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRM(M) No. 148/2020 CrlM No. 372/2020

Rakesh Kumar

...Petitioner

Through :- Mr. Vikas Sharma, Advocate

v/s

UT of Jammu and Kashmir and another

...Respondent

Through :- Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

AMMU & KF

<u>ORDER</u>

Mr. Aseem Sawhney, learned Additional Advocate General has submitted that he has filed the objections.

List on 29.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra